

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1245/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s.
Avance Logistics & Trading India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	A-ANIRUTH PURSOTTHAMAN	Adv. for Petitioner (counsel)	
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ORDER

CP 1245/I&BP/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Financial Creditor is present.
2. Requisite compliance as per the provisions of section 7 is to be completed.
Seeking adjournment. Granted.
3. Adjourned to **22.8.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Sd/-

M.K. SHRAWAT
Member (Judicial)